

S.N O	NAME OF COMMERCIAL COURT	DISTRICT	CASE TYPE	CASE NO.	DATE OF INSTITU TION	DATE OF DISPOSAL	OFNO. DAYS BETWEEN THE DATE OF INSTITUTI ON AND DISPOSAL	OFNO. DAYS BETWEEN THE FINAL HEARING AND JUDGMENT	OFNO. OF ADJOUR NMENT GRANTE D
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	SUIT RECOVERY	FORCS COMM- 2476/2022	10.11.2022	02.09.2024	662	32	2
			SUIT RECOVERY	FORCS COMM- 2984/2019	18.12.2019	03.09.2024	1721	30	3
			SUIT RECOVERY	FORCS COMM- 967/2022	29.03.2022	06.09.2024	892	34	2
			SUIT RECOVERY	FORCOUNTER CLAIM- 20/2023	31.03.2023	06.09.2024	525	34	2
			SUIT RECOVERY	FORCS COMM- 105/2022	10.01.2022	18.09.2024	140	32	2
			SUIT RECOVERY	FORCS COMM- 4410/2021	29.10.2021	23.09.2024	1060	36	3
			PETITION U/S 34 OF ARBITRATION ACT, 1996	COMP COMM- 33/2021	30.03.2021	24.09.2024	1274	49	2
SUIT RECOVERY	FORCS COMM- 726/2023	18.09.2019	25.09.2024	1834	33	3			
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS (COMM)/	1626/2019	29-08- 2019	03-09-2024	1829	16	NIL
			CS (COMM)/	1021/2023	13-07- 2023	07-09-2024	418	2	NIL
			OMP (COMM.)/	105/2023	18-07- 2018	18-09-2024	2050	20	1
			OMP (COMM.)/	106/2023	21-07- 2018	18-09-2024	2247	20	1
3	SH. ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03	CENTRAL	SUIT RECOVERY	FOR1158/2023	11.08.2023	07.09.2024	393	1	2
			SUIT RECOVERY	FOR1004/2023	11.07.2023	10.09.2024	427	1	2
			SUIT RECOVERY	FOR1003/2023	11.07.2023	19.09.2024	436	1	2
			SUIT RECOVERY	FOR848/2023	25.05.2023	23.09.2024	487	1	2
			SUIT RECOVERY	FOR2459/2022	07.11.2022	26.09.2024	690	1	3
			SUIT RECOVERY	FOR870/2023	29.05.2023	02.09.2024	463	1	2
			SUIT RECOVERY	FOR2138/2022	08.09.2022	02.09.2024	730	1	4

OMPI COMM	650/2024	20.07.2024	04.09.2024	46	1	0
SUIT RECOVERY	FOR 717/2023	29.04.2023	04.09.2024	494	1	2
SUIT RECOVERY	FOR 867/2023	27.05.2023	05.09.2024	467	1	1
OMPI COMM	436/2024	03.05.2024	05.09.2024	125	1	0
SUIT RECOVERY	FOR 866/2023	27.05.2023	05.09.2024	468	1	2
OMPI COMM	699/2024	24.07.2024	06.09.2024	44	1	0
OMPI COMM	701/2024	24.07.2024	06.09.2024	44	1	0
SUIT RECOVERY	FOR 1474/2022	04.06.2022	06.09.2024	825	1	4
SUIT RECOVERY	FOR 1282/2022	21.05.2022	07.09.2024	842	1	4
SUIT RECOVERY	FOR 1229/2022	11.05.2022	07.09.2024	852	1	5
SUIT RECOVERY	FOR 891/2023	01.06.2023	10.09.2024	467	1	1
OMPI COMM	330/2024	19.04.2024	10.09.2024	184	1	0
SUIT RECOVERY	FOR 1229/2021	05.04.2021	10.09.2024	1255	1	5
EXECUTION	90/2024	07.03.2024	10.09.2024	187	1	0
SUIT RECOVERY	FOR 335/2023	23.02.2023	12.09.2024	570	1	2
SUIT RECOVERY	FOR 2741/2022	23.12.2022	18.09.2024	635	1	2
SUIT RECOVERY	FOR 301/2023	20.02.2023	19.09.2024	577	1	2
MISC. DJ	332/2024	01.05.2024	19.09.2024	142	1	0
SUIT RECOVERY	FOR 656/2024	30.05.2024	20.09.2024	114	1	0
SUIT RECOVERY	FOR 2340/2022	14.10.2022	20.09.2024	708	1	3
OMPI COMM	749/2024	26.07.2024	23.09.2024	89	1	0

			OMP I COMM	747/2024	26.07.2024	23.09.2024	89	1	0
			OMP I COMM	748/2024	26.07.2024	23.09.2024	89	1	0
			SUIT FOR RECOVERY	728/2024	04.07.2024	224.09.2024	82	1	0
			SUIT FOR RECOVERY	718/2023	29.04.2023	25.09.2024	515	1	1
			OMP I COMM	695/2024	23.07.2024	25.09.2024	64		0
			EXECUTION	65/2024	14.02.2024	26.09.2024	225		0
			OMP I COMM	1021/2024	19.09.2024	26.09.2024	7		0
			EXECUTION	353/2024	22.08.2024	26.09.2024	35		0
4	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	CENTRAL	RECOVERY	CS (COMM)/315/2019	13-03-2019	02-09-2024	2000 DAYS	16 DAYS	ONE
			RECOVERY	CS (COMM)/1121/2023	03-08-2023	02-09-2024	396 DAYS	11 DAYS	NIL
			RECOVERY	CS (COMM)/362/2019	27-03-2019	04-09-2024	1988 DAYS	3 DAYS	NIL
			RECOVERY	CS (COMM)/561/2023	31-03-2023	07-09-2024	526 DAYS	10 DAYS	NIL
			RECOVERY	CS (COMM)/974/2023	03-07-2023	11-09-2024	436 DAYS	4 DAYS	NIL
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	CIVIL	CS (COMM)/189/2022	17-01-2022	02-09-2024	960 DAYS	15 DAYS	NIL
			CIVIL	CS (COMM)/923/2023	06-06-2023	03-09-2024	455 DAYS	3 DAYS	NIL
			ARBITRATION	OMP (COMM)/119/2023	01-07-2023	06-09-2024	433 DAYS	6 DAYS	NIL
			ARBITRATION	OMP (COMM)/43/2024	01-07-2024	11-09-2024	72 DAYS	6 DAYS	NIL
			CIVIL	CS (COMM)/1450/2023	31-10-2023	12-09-2024	317 DAYS	3 DAYS	NIL
			CIVIL	CS (COMM)/2484/2019	15-10-2019	17-09-2024	1799 DAYS	10 DAYS	NIL
			CIVIL	COUNTER CLAIM/27/2023	22-05-2023	17-09-2024	484 DAYS	11 DAYS	NIL
			ARBITRATION	OMP (COMM)/107/2022	02-08-2022	18-09-2024	778 DAYS	11 DAYS	NIL

			MISC. APPLICATION	MISC DJ/397/2024	04-06-2024	19-09-2024	108 DAYS	8 DAYS	NIL
			CIVIL	CS (COMM)/1039/2023	18-07-2023	21-09-2024	431 DAYS	11 DAYS	NIL
			ARBITRATION	OMP (COMM)/53/2023	13-04-2023	24-09-2024	530 DAYS	7 DAYS	NIL
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT DELHI	CENTRAL	OMP (COMM)	96/2019	24.09.2019	02.09.2024	1805 DAYS	2 DAYS	NIL
			CS (COMM)	2798/2019	26.11.2019	05.09.2024	1745 DAYS	1 DAY	NIL
			ARB.A. (COMM)	35/2019	23.11.2019	17.09.2024	1760 DAYS	SAME DAY	NIL
			OMP (I) (COMM)	307/2022	18.05.2022	18.09.2024	854 DAYS	SAME DAY	NIL
			CS (COMM)	2447/2022	05.11.2022	28.09.2024	693 DAYS	1 DAY	NIL
			CS (COMM)	5402/2021	20.12.2021	10.09.2024	995 DAYS	4 DAYS	NIL
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	CS (COMM)	5060/2021	01.12.2021	06.09.2024	1010	6	0
			CS (COMM)	CS (COMM) 177/2021	16.01.2021	20.09.2024	1343	1	0
			CS (COMM)	CS (COMM) 1124/2023	04.08.2023	28.09.2024	422	0	0
			CS (COMM)	CS (COMM) 1436/2023	30.10.2023	30.09.2024	336	2	0
			CS (COMM)	CS (COMM) 1154/2023	11.08.2023	30.09.2024	416	0	
			COUNTER CLAIM	COUNTER CLAIM 11/2024	22.02.2024	30.09.2024	336	0	0
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	CENTRAL	RECOVERY	CS-1122/23		02.09.2024	396	28	1
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/4/24		03.09.2024	239	1	1
			RECOVERY	CS COMM-89/24		07.09.2024	239	29	1
			RECOVERY	CS COMM-1433/23		10.09.2024	316	43	2
			RECOVERY	CS COMM-79/24		12.09.2024	245	36	2

			RECOVERY	CS COMM 1479/22		13.09.2024	832	44	3
			RECOVERY	CS COMM- 2198/21		21.09.2021	1170	25	1
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT- 09	CENTRAL	CS	CS/COMM. /2449/2022	05-11- 2022	07-09-2024	672		
			CS	CS/COMM. /2450/2022	05-11- 2022	07-09-2024	672		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
14	SH. DINESH BHATT, DJ (COMMERCIAL COURT)-01	WEST	NIL						
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL						
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL						
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL						
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	NIL						
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL						
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL						
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL						

25	SH. SANDEEP YADAV	SOUTH	NIL						
26	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	SOUTH	NIL						
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL						
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	CS (COMM)	789/2022	08-08-2022	06-09-2024	760	--	--
			CS (COMM)	353/2023	15-04-2023	11-09-2024	515	--	--
			CS (COMM)	1059/2022	29-10-2022	24-09-2024	696	--	--
			CS (COMM)	211/2023	27-02-2023	27-09-2024	578	--	--
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	COMMERICAL CASES	CS/COMM/687/2022	16/07/22	04/09/24	781	8	2
				CS/COMM/457/2023	11/05/23	04/09/24	482	11	3
				CS/COMM/41/2023	10/01/23	07/09/24	606	9	2
				CS (COMM)/789/2023	24/08/23	11/09/24	384	1	3
				CS (COMM)/154/2024	11/03/24	11/09/24	184	1	N/A
				CS (COMM)/924/2023	06/10/23	13/09/24	343	1	N/A
				CS/COMM/378/2023	21/04/23	13/09/24	511	1	N/A
				CS/COMM/815/2023	05/09/23	13/09/24	374	15	2
				CS (COMM)/716/2023	26/07/23	17/09/24	419	1	2
				CS (COMM)/1070/2023	23/11/23	17/09/24	299	1	N/A
				CS (COMM)/291/2024	18/04/24	19/09/24	154	1	N/A
				CS/COMM/488/2021	29/10/21	21/09/24	1058	11	3
				CS DJ/1102/2019	20/12/19	23/09/24	1739	1	N/A
				CS/COMM/204/2023	25/02/23	25/09/24	578	1	N/A

				CS/COMM/205/2023	25/02/23	25/09/24	578	1	N/A
				CS/COMM/428/2021	30/09/21	27/09/24	1093	1	N/A
				CS/COMM/4/2021	30/09/21	27/09/24	1093	1	N/A
				CS/COMM/616/2022	08/06/22	30/09/24	845	7	3
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL						
31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL						
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL						
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL						
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL						
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL						
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL						
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL						
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL						
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDAR A	NIL						
40	MS. KIRAN BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDAR A	NIL						
41	SH. SURENDER S. RATHI	SHAHDAR A	NIL						
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDAR A	NIL						

43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL						
44	SH.VINOD YADAV	NORTH-WEST	NIL						
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL						
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	COMMERCIAL SUIT	CS COMM/77/2024	12.02.2024	07.09.2024	208	NIL	NIL
			COMMERCIAL SUIT	CS COMM/337/2021	09.12.2021	26.09.2024	1022	NIL	2
47	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	COMMERCIAL SUIT	CS (COMM)/394/2022	06-08-2022	11-09-2024	767	13	1
			COMMERCIAL SUIT	CS (COMM)/330/2022	02-07-2022	21-09-2024	812	18	1
			COMMERCIAL SUIT	CS (COMM)/102/2024	24-02-2024	24-09-2024	213	13	NIL
			COMMERCIAL SUIT	CS (COMM)/546/2023	07-12-2023	25-09-2024	293	19	1
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL						
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	OMP(COMM)	02/2023	03.01.2023	MS PAVITRA GOSWAMI VS INDIAN	610 DAYS	18 DAYS	3
			CS(COMM)	186/2022	13.08.2021	ROHIT BANSAL AND ANR. VS M/S JASON INC.	886 DAYS	18 DAYS	2